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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ W.P.(C) 4244/2024
PUNIT GARG

.....Petitioner

Through: Ms. Tarini Khurana, Advocate

versus

IFCI LIMITED & ANR.

.....Respondent

Through: Ms.Hita Sharma (VC), Advocate
for R-1

CORAM:
JOINT REGISTRAR (JUDICIAL) Dr. AJAY GULATI

ORDER

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05.08.2025

1. *The present matter has been listed today in view of the Special Mediation Drive being organized by the National Legal Services Authority in association with the Mediation and Conciliation Project Committee, the Hon'ble Supreme Court of India.*

2. Ld. Counsel for petitioner submits that petitioner is willing to go in for Mediation. However, ld. Counsel for respondent no. 1 submits that he has to seek *instructions* to get the matter referred to Mediation. Consequently, be placed before the Hon'ble Court on the date already fixed, for further directions.

Dr. AJAY GULATI
(DHJS),
JOINT REGISTRAR (JUDICIAL)

AUGUST 5, 2025/sk